

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

STARRED QUESTION NO:419

ANSWERED ON:25.08.2010

REVIEW OF MPLAD SCHEME

Danve Shri Raosaheb Patil;Pratap Narayanrao Shri Sonawane

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the working of the Member of Parliament Local Area Development Scheme (MPLADS) has been reviewed/is proposed to be reviewed by the Government;
- (b) if so, the details thereof;
- (c) whether the State Governments have not prepared any special mechanism for review and implementation of the recommendations received under MPLADS;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any guidelines have been issued to the State Governments with regard to the procedure to be followed in the implementation of MPLAD projects; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a)to(f) A Statement is laid on the table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.419, due for answer on 25.08.2010.

(a)&(b) Apart from regular review at the Central, the State/UT Government and the district levels, NABARD Consultancy Services (NABCONS), an independent agency has been engaged to conduct physical monitoring of works executed under MPLAD Scheme. NABCONS have conducted physical monitoring of 50 randomly selected works in each of the 133 districts in a phased manner during the last three years. 75 more districts have been selected for physical monitoring during the current year.

(c)&(d) The District Authorities of each State follow the review and implementation mechanism prescribed in the MPLADS guidelines issued by Ministry of Statistics & Programme Implementation.

(e)&(f) As per para 2.6 of the MPLADS guidelines, the District Authorities execute the eligible sanctioned works as per the established procedure laid down by the State/UT Governments for implementation of such works subject to the provisions in the MPLADS Guidelines.